

SPECTRA INDIA ECO PROJECTS PRIVATE LIMITED

CIN NO. U70103TG2016PTC113602

LIST OF CREDITORS AS ON 08TH JUNE, 2026 (VERSION 1)


PURSUANT TO REGULATION 13 OF INSOLVENCY AND BANKRUPTCY CODE OF INDIA
(INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS) REGULATIONS, 2016

CPIB NO. 205/7/HDB/2025

1. FINANCIAL CREDITORS

Sl. No.	Name of Creditor	Category of Creditor	Security Details	Total Claim Amount (₹)	Claim Amount Admitted (₹)	Amount Rejected (₹)
1	Axis Bank (formerly known as UTI Bank Ltd)	Financial Creditor (Secured)	Mortgage of Plots/immovable properties created in favour of Axis Bank Ltd., as a security for the credit facilities	11,06,43,492.00	11,06,43,492.00	NIL
2	Union Bank of India, Gachibowli Branch	Financial Creditor (Secured)	Hypothecation of Mercedes Benz Vehicle (Regn. No. TS07JN0005) Hypothecation of Toyota Fortuner Vehicle (Regn No. TS07JN5657)	1,06,88,185.05	1,06,88,185.05	NIL

For SPECTRA INDIA ECO PROJECTS PRIVATE LIMITED:


Suhasini Ashok B.
INTERIM RESOLUTION PROFESSIONAL
Reg. No. IBBI/PA-002/IP-N01134/2022-2023/14080
AFA valid till 31st Dec 2026

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3	M/S ACM Infrastructure Private Limited	Financial Creditor	Chatanpally Land measuring Ac.31-24 Guntas situated in Sy. Nos.349 to 354 of Chatanpally Village and Sy. No. 169 of Duskal Village, Farooqnagar Mandal, Mahabubnagar District	1,44,20,00,000.00	*UNDER VERIFICATION	NIL
4	M/S Shadnagar Developers	Financial Creditor	Claimed secured by two properties: Secured by mortgage/charge. i) Narketpally Land- Total extent of 103 acres 17 gunthas situated at Pothinepally, Akkinapallyvar i, Lingotam, Mada Yadavalli Village, Narketpally. ii) Kishan Nagar Land- Admeasuring 33 acres 14 gunthas at Kishan Nagar Village, Farooq Nagar Mandal.	2,47,80,00,000.00	*UNDER VERIFICATION	NIL
5	Andhra Pradesh State Financial Corporation	Financial Creditor (Secured)	Collateral security comprising 439 plots admeasuring 1,15,367 sq. yards. Situated at Sy. Nos. 20,21,22,26,27,28,29,31 & 32 at Nandaram	6,97,69,155.00	6,97,69,155.00	NIL

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			Village, Balanagar Mandal, Mahabubnagar District. Value of Security as on 15.09.2025 Rs.63,45,19,000			
				4,11,11,00,832.00	191100832.05	

Note:

1. Please note that the aforesaid admission of claims are provisional in nature and is subject to further verification, reconciliation, and revision, if required, based on the records and information that may become available subsequently. The present List of Creditors has been prepared as on the current date in compliance with the Order dated 02.06.2026 passed by the Hon'ble National Company Law Appellate Tribunal in Company Appeal (AT) (CH) (Ins) No. 268 of 2026 (IA Nos. 755 & 756 of 2026).
2. *Additional documents/clarification/data received on 08/06/2026.

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